

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5698**  
(TO BE ANSWERED ON 06.04.2022)

**CBI INVESTIGATION**

**5698. SHRI VINCENT H. PALA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of States which have withdrawn the General Consent for CBI Investigation;
- (b) the reasons for such mistrust between the States and the Centre;
- (c) the number of ongoing investigations of CBI under different heads like corruption, narcotics etc., head-wise; and
- (d) the number of cases ongoing, closed, completed (accused convicted) under the CBI since its inception, year-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): As per Section 6 of the Delhi Special Police Establishment (DSPE) Act, 1946, Central Bureau of Investigation (CBI) needs the consent from the respective State Government for conducting investigation in its jurisdiction. In terms of the provision of Section 6 of the DSPE Act, 1946, the State Governments granted a general consent to CBI for the investigation of specified class of offences against specified categories of persons enabling CBI to register and investigate those specified matters. The following nine (09) States have withdrawn general consent to the CBI to investigate cases:-

- (1) Chhattisgarh
- (2) Jharkhand
- (3) Kerala
- (4) Maharashtra
- (5) Meghalaya
- (6) Mizoram
- (7) Punjab
- (8) Rajasthan
- (9) West Bengal

(c): The details of cases are given at **Annexure-A**

(d): The details of cases are given at **Annexure-B**

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**Lok Sabha Unstarred Question No. 5698 for reply on 06.04.2022 regarding ‘CBI Investigation’**

<b>Year</b>	<b>Number of registered cases (RCs) under investigation</b>
2012	784
2013	802
2014	860
2015	1001
2016	1081
2017	1256
2018	1408
2019	1153
2020	1049
2021	932

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**Lok Sabha Unstarred Question No. 5698 for reply on 06.04.2022 regarding ‘CBI Investigation’**

<b>Year</b>	<b>Number of registered cases (RCs) disposed from investigation</b>	<b>Total number of cases (RCs) closed</b>	<b>Number of Court Cases disposed from trial</b>	<b>Number of Court Cases ended in conviction</b>
2012	842	96	1188	743
2013	836	126	1225	763
2014	814	119	1006	635
2015	831	84	932	556
2016	881	84	988	621
2017	765	85	894	557
2018	610	85	850	544
2019	862	151	755	467
2020	693	117	266	169
2021	798	94	360	202

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